COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 900 OF 2017 IN DFR NO. 3239 OF 2017

Dated: 20th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Trading Company Limited Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand Kumar Shrivastava

Ms. Shikha Pandey

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-2, R-4 & R-7

ORDER

The learned counsel, Ms. Pratiksha Mishra, appearing for the Respondent No. 2 and 7 submitted that she has filed Vakalatnama in this matter on behalf of the Respondent No. 2 & 7 on 8.12.2017 in the Registry of this Tribunal. Further, she takes notice on behalf of the Respondent No.4.

Submissions made by the learned counsel appearing for the Respondent No.2, 4 & 7, as stated above, place on record.

Registry is directed to put up the Vakalatnama, if it is found in order.

The learned counsel, Mr. Anand Kumar Shrivastava, appearing for the Appellant prays for two weeks time to serve notice to the Respondent No.9 afresh.

The learned counsel appearing for the Respondent No. 2, 4 & 7 prays for four weeks time to file their objections to IA No. 900 of 2017 in DFR No. 3239 of 2017 for condonation of delay in filing the Appeal.

Submissions made by the learned counsel appearing for the Appellant as well as Respondent No.2, 4 & 7, as stated above, place on record.

The learned counsel appearing for the Appellant is permitted to serve notice to the Respondent No.9 afresh within a period of two weeks from today, as requested.

The learned counsel appearing for the Respondent No. 2, 4 & 7 is also permitted to file their objections to IA No. 900 of 2017 in DFR No. 3239 of 2017 for condonation of delay in filing the Appeal within four weeks from today, as requested.

Post this matter on <u>31.01.2018</u>, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

js/vt